

RAM) : (a) No, Sir. As per existing rules and instructions, officers are already accountable for any irregularity which may cause delays in the execution of the projects. Besides, Government have taken further steps to improve administrative efficiency and "A responsive administration" has been made point No. 20 of the new Twenty Point Programme, 1986. Ministries/Departments have been instructed to draw up Action Plans, provide for delegation of authority, systematise procedures for inter ministerial consultations, fix levels for disposal of various categories of cases and their channel of submission. These measures endeavour to focus responsibilities in individual cases in less ambiguous terms such that there can be more meaningful enforcement of accountability in the implementation of projects.

(b) and (c). Do not arise.

[English]

**Fixing of targets in physical terms**

5106. SHRI NITYANANDA MISRA : Will the Minister of PLANNING be pleased to state :

(a) whether Planning Commission has been advised that targets should be fixed in physical terms and not in financial terms and higher physical targets through administrative efficiency and technological inputs should be achieved;

(b) if so, the steps taken to implement the above suggestions; and

(c) whether State Governments would also be advised accordingly ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) The Planning Commission has been advised to fix targets in physical terms also.

(b) One of the main objectives of the Seventh Plan 1985-90 is its emphasis on productivity and efficiency. The development strategy of the Plan requires for its success substantial improvements and economy in resource use. Even in allocating investible funds in the Public Sector, in view of resource

constraint, one of the major considerations has been to lay stress on increases in productivity of the existing capital stock through investment in replacements, balancing equipment and modernisation. As a result of this crucial emphasis on efficiency the Incremental Capital Output Ratio (ICOR) in this Plan is expected to be around 5 which is lower than the trend value of 5.5.

(c) The guidelines contained in the Seventh Plan are already being implemented by the States and the Union Ministries. Besides, the Planning Commission has also started monitoring from 1986-87, the financial and physical progress of Annual Plans of States/UTs' on a quarterly basis in the earmarked sectors. The scheme of earmarking of outlays is also being enforced more strictly during the Seventh Plan. Further, Planning Commission has also started monitoring maintenance expenditure of the States in selected sectors (roads, power, irrigation), outside the Plan, on an experimental basis. The Finance Ministry has also initiated a system of quarterly budgeting for the Union Ministries.

[Translation]

**Companies issuing shares and debentures for capital investment**

5107. SHRI SHANTI DHARIWAL : Will the Minister of FINANCE be pleased to state that the number of companies which have been permitted by the Registrar of Companies to issue shares and debentures for capital investment during the last three years ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : Permission to issue shares and debentures is given by the Controller of Capital Issues under the Capital Issues (Control) Act, 1947. During the last three years from 1984 to 1986 such permission has been given in the case of 2,340 companies.

[English]

**Tree plantation programme along railway track**

**5108. SHRI VIRDHI CHANDER JAIN :** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the progress made in regard to tree plantation programme along railway track during the last three years; and

(b) the progress made in this regard in desert areas of Rajasthan during the said period ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z R. ANSARI) : (a) During the last three years (i. e. from 1984-85 to 1986-87) 437.39 lakh trees have been planted on Railway land along Railway tracks.

(b) The information is being collected and will be laid on the Table of the House.

**Disparity in pay scales**

**5109. SHRI SYED SHAHABUDDIN :** Will the Minister of FINANCE be pleased to state :

(a) the level of existing disparity between the IAS and other All India and Central Services; and

(b) the year of allotment in each All India/Central Service of its senior most member holding the post of Secretary, Additional Secretary and Joint Secretary to Government of India as on 1.1.1987 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : (a) and (b). Two statements I and II indicating the position in respect of part (a) and (b) respectively are given below.

**Statement-I**

*Comparative Statement of scales of pay of All India Services and Central Services*

	I. A. S. Rs.	Central Services (Excluding IPS) Rs.	I. P. S. Rs.	Indian Forest Service Rs.
1	2	3	4	5
Junior Time Scale	2200-4000	2200-4000	2200-4000	2200-4000
Senior Time Scale	3200-4700	3000-4500	3000-4500	3000-4500
Junior Administrative Grade	3950-5000	3700-5000	3700-5000	3700-5000
Selection Grade	4800-5700	4500-5700	4500-5700	4100-5300
Super Time Scale	5900-6700	5900-6700	DIG 5100-6150 (Rs. 5400/- in	4500-5700 Conservator